

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.325 of 2013 & Appeal No. 251 of 2013 & IA No.-334 of 2013

Dated : 19th December, 2014

Appeal No.325 of 2013

In the matter of:

Timarpur Okhla Waster Management Co.Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No.251 of 2013 & IA No.-334 of 2013

In the matter of:

Timarpur Okhla Waster Management Co.Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

The court has not assembled today. As agreed by the parties, post the matter on **21.01.2015.**

(Court Master)

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